

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 177 & 178 of 2012

Dated : 30th May, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Appeal No. 177 of 2012

BSES Rajdhani Power Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)

Appeal No. 178 of 2012

BSES Yamuna Power Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Suraj Singh for R-1

Ms. Swapna Seshadri, Amicus-curie

ORDER

The Appellant is filing the written submissions in the Registry today after serving copy on the other side.

The learned counsel for the Respondent Commission undertakes to file their written submission in the matter by 10.6.2014 after serving copy on the other side.

Post the matter for **Reporting Compliance** on **30th June, 2014**.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member